

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

ORDER NO. 06 /2021

In view of direction of the Hon'ble Court contained in letter no. 05/R.G./2020 dated 07.04.2020 regarding outbreak of COVID-19, filing of cases/petitions are being made through e-filing w.e.f. 15.04.2020 vide this Office Order no. 102/2020 dated 11.04.2020 and its corrigendum Order No. 186/2020 dated 02.09.2020. Subsequent there-of Hon'ble Court's vide e-mail dated 18.01.2021 shared information regarding creation of email accounts with @gov.in domain for all Sub Divisional Courts including Patna Sadar, the following email ID are published for sending petitions through e-filing in place of earlier email ID published for the same vide Order dated 11.04.2020 and 02.09.2020:-

1.	All Courts of Patna Sadar except Excise Court	efiling.patsadar-bih@gov.in
2.	Spl. Court, Bihar Prohibition & Excise Act, Patna	efilingexcisepat-bih@gov.in
3.	All the Courts of Patna City	efiling.city-bih@gov.in
4.	All the Courts of Danapur	efiling.danapur-bih@gov.in
5.	All the Courts of Barh	efiling.barh-bih@gov.in
6.	All the Courts of Masaurhi	efiling.masaurhi-bih@gov.in
7.	All the Courts of Paliganj	efiling.paliganj-bih@gov.in

System officer, Civil Courts, Patna is directed to activate and provide the password of aforesaid E-mail IDs to all concerned.

This Order will come in force w.e.f. 25.01.2021.

The petitions received through e-filing on the email IDs earlier published vide Order nos. 102/2020 dated 11.04.2020 and 186/2020 dated 02.09.2020 will not be entertained after 23.01.2021.

Accordingly the Order nos. 102/2020 dated 11.04.2020 and 186/2020 dated 02.09.2020 is modified to the extent.

Communicate to all concerned.

Sunil Dutta Mishra
District & Sessions Judge, Patna
19.01.2021

Memo No. 969-999 /Admn.

Dated, Patna the 19th January, 2021

Copy forwarded to the Spl. Judge, Bihar Prohibition and Excise Act, Patna/ Nodal Officer and Judge-in-Charge of Patna Judgeship/The G.P., Patna/ The P.P., Patna/ D.P.O., Patna/ The Secretary, Bar Association, Patna Judgeship/ The System Officer, Patna/All System Assistants of Patna Judgeship for information and needful.

The System Officer, Civil Courts, Patna is directed to publish this Order on the website of the Court for information to all Stake holders.

By Order

[Signature]
I/c Registrar, Civil Courts, Patna
19.01.2021